



**Central Administrative Tribunal
Principal Bench**

**C.P. No. 216/2019
in
O.A. No. 1919/2018**

This the 16th day of December, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Krishna Kumar,
Aged 74 years
S/o Late Shri Sunder Lal,
R/o-U-16, Ground Floor, Green Park Main,
New Delhi-110016.

... Applicant

VERSUS

1. Ms. Preeti Sudan,
Secretary, Ministry of Health and Family Welfare,
Govt. of India, Nirman Bhavan,
New Delhi-110011.

2. Dr. S. Venkatesh,
Director General of Health Services,
Ministry of Health and Family Welfare,
Govt. of India, Nirman Bhavan,
New Delhi-110011.

3. Dr. Sudha Sethi,
Additional Director,
CGHS Wellness Centre Building,
R.K. Puram, Sector-8,
New Delhi-110022.

... Respondents

(By Advocate: Ms. Anupama Bansal)

ORDER (Oral)



Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):

The applicant has appeared in person. Ms. Anupama Bansal, learned counsel appeared on behalf of the respondents.

2. Heard and perused the record.
3. The respondents have passed the speaking order in compliance of the order dated 16.05.2018 of this Tribunal.

The applicant prays that the present CP may be closed with liberty to him to take recourse to appropriate remedy, if any grievance subsists.

4. In view of above, CP stands closed with the aforesaid liberty to the applicant. Notices stand discharged.

(Pradeep Kumar)
Member (A)

/akshaya/

(Justice Vijay Lakshmi)
Member (J)